

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2021/11457/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
Special Judge, CBI, Assam,
Addl. Court No. II, Guwahati.

Dated Guwahati, the 6th of December, 2024.

Sub:- **Casual leave and station leave permission.**

Ref:- Your letter No.SPL/CBI/Addl-II/149-2024/686,03.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.12.2024 & 17.12.2024 (Monday & Tuesday), alongwith station leave permission from the morning of 14.12.2024 till the morning of 18.12.2024** (sufficing 14.12.2024 and 15.12.2024).

Further, the Special Judge, CBI, Addl. Court No.1, Assam and in his absence, the Special Judge, CBI, Addl. Court No.3, Assam and in his absence, the next senior most Judicial Officer shall remain in charge of your Court and Office.

Yours faithfully,


JOINT REGISTRAR (VIG.)

Memo NO.HC.VII-17/2021/11457-59/A, dated 06.12.2024

Copy to:

1. The Special Judge, CBI, Addl. Court No.1, Assam.
2. The Special Judge, CBI, Addl. Court No.3, Assam.
3. ✓ The Project Manager, Gauhati High Court.


JOINT REGISTRAR (VIG.)
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